

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/141/2016
NAME OF THE PETITIONER(S) : T.P. Saravanel & 3 others
NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others
UNDER SECTION : 397/398, 402, 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for R3	Rajasekhar
2.	D. Gopal	Counsel for petitioner	D. Gopal
3.	K. Kathiresan	Counsel for the Respondent ^{no.} 2	K. Kathiresan

ORDER

Counsels for Petitioner present. Counsel for R2 and R3 present. Counsel for the Petitioner submitted that the name of the Company has been struck off from the Register of Companies by the concerned Registrar; steps are being taken to restore the name and prayed for time. At request, time is enlarged. Put up on **05.12.2017 at 10.30 A.M.**

— Solr —
MEMBER (TECHNICAL)
ghk

— Solr —
MEMBER (JUDICIAL)